

# HIGH COURT OF JHARKHAND

Dated: 25.04.2021

## **NOTICE**

**SUB: SYSTEM OF HEARING OF MATTERS BEFORE THE HIGH COURT OF JHARKHAND WITH EFFECT FROM 26.04.2021.**

In view of the alarming rise in the Covid-19 cases in Jharkhand and Ranchi in particular, it has been ordered that all the Hon'ble Benches of this Court shall, with effect from 26.04.2021, take up extremely urgent matters filed in the year 2021 only, through video conferencing mode.

It has been further ordered that other pending routine/non-urgent matters and the matters listed before this Court during the period from 26.04.2021 onwards till further orders shall not be taken up by the court and such matters stand adjourned. In case of any extreme urgency, the request in the pending matters may be made in the respective email id of the courts.

By Order

sd/-

(AKHIL KUMAR)  
REGISTRAR GENERAL (I/C)